

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	
<b>2.</b>	Comp. App. (AT) (Ins) No. 964 of 2021	Concept Horizon Infra Pvt. Ltd. Vs. Meena Porwal & Ors.	Nattasha Garg	

### **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr.	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
<b>4.</b>	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	<b>With</b> Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshit-R2

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**